

10. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURASAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.181/252/HDB/2018
NAME OF THE COMPANY	Prabhakar Power Projects Ltd
NAME OF THE PETITIONER(S)	Prabhakar Power Projects Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Supreet Hedge	PCS	supreethegde@gmail.com. 09449272929	Supreet Hedge

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. Supreet Hedge, Learned PCS for the Petitioner. Issue notice to the RoC to submit the report in three weeks. Post the case on 27.03.2018.

Member (Tech)

Member (Judl)